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difficult to accept additional commitment of this nature.

TUNGABHADRA HIGH LEVEL GANAL STAGE II

- SANDA 452. SHRI NARAYAN-APPA: Will the Minister of IRRIGATION AND POWER be pleased to state:
- (a) the amount that has been allotted for the Tungabhadra High Level Canal (second stage) for 1968-69; and
- (b) the amount that was asked for by the Government of Andhxa Pradesh for the completion of the work on the project?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD) : (a) An amount of Rs. 118 lakhs has tentatively been allocated in the current year for Stages I and II of the Tungabhadra High Level Canal Project (Andh-ra Pradesh and Mysore).

(b) The Government of Andhra Pradesh had suggested a provision of Rs. 176.25 lakhs for the project during 1968-69.

ANGLO-RADIOGRAPHY MACHINE

SHRI NARINDAR SINGH BRAR: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state the names of the hospitals in the country where Anglo-Radiography machine which is es sential for perfect cardiac diagnosis is available?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOP-MENT (SHRI B. S. MURTHY): The Anglo-Radiography machine is available at the following Institutions:

- I. Irwin Hospital, New Delhi.
- 2. Safdarjang Hospital, New Delhi.
- 3- Willingdon Hospital, New Delhi.
- All India Institute of Medical Scien-New Delhi.
 - 5- Sayaji Hospital, Baroda (Gujarat).
- 6. State Hospital, Simla (Himachal Pradesh).
- 7. Medical College and Hospital, Trivandrum.

8. J. J. Group of Hospitals, Bombay

to Questions

- 9- St. George Hospital, Bombay.
- 10. K.E. M. Hospital, Bombay.
- 11. Nair Central Railway Tata Memorial Hospital, Bombay.
- 12. Chest Hospital, Aundh (Maharashtra).
- 13. Institute of Post Graduate Medical Education and Research, Chandigarh.
 - 14. Ajmer Hospital (Rajasthan).
 - 15- Jaipur Hospital, Jaipur (Rajasthan)
- 16. Calcutta Medical College Hospital, Calcutta.
- 17. Seth Sukh Lai Memorial Hospital, Calcutta.

Information in regard to other centres is not readily available.

BAN ON THE REVIEW OF SALARY STRUCTURES

- 454. SHRIM.R. VENKATARAMAN: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that the Govern ment have decided to extend the ban on any revision of the pay scales of Central Government employees for another one
 - (b) if so, the reasons for extending the ban;
- (c) whether it is also a fact that in some exceptional circumstances the ban on the revision of pay scales can be withdrawn; and
 - (d) if so, what are those circumstances?

THE DEPUTY PRIME MINISTER AND FINANCE MINISTER (SHRI MORARJI R. DESAI): (a) Yes, Sir.

- (b) As a measure of economy.
- (c) and (d) Cases presenting exceptional features or circumstances are considered for exemption from the ban on merits and Cabinet orders obtained for the revision.

NEW SCHEME ON 'AUDIT CONTROL' IN THE CENTRAL EXCISE DEPARTMENT

455. SHRI M. R. VENKATARAMAN Will the Minister of FINANCE be pleased to state:

- (b) if so, the total number of employees likely to be affected thereby; and
- (c) the steps taken by Government to provide them alternative jobs?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) to (c) The details of the administrative setup and staff requirements arising out of the introduction of the new scheme are being worked out. It is, therefore, too early to say that a large number of Central Excise Department employees will be retrenched as a result of the new scheme or to formulate proposals in regard to their absorption in other Departments.

WORLD BANK LOANS

456. SHRI M. R. VENKATARAMAN: Will the Minister of FINANCE be pleased to state:

- (a) whether Government's attention has been drawn to the recent statement of Mr. Cargil who is an officer of the World Bank to the effect that any loan to be given by the World Bank to India in future would only be for the private sector, particularly for fertilizers and other agricultural inputs;
- (b) if so, what is the reaction of Govern ment thereto?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI: (a) and (b) The World Bank have not indicated to the Government that future loans from the Bank will be only for the private sector. However, since 1966, the World Bank has done, in the case of India, hard-term lending from the Bank proper to private sector industries, whereas to the Government sector it has lent through the International Development Association, the soft loan affiliate of the Bank.

PURCHASE OF FERTILISERS FROM ABROAD

457. SHRI M.R. VENKATARAMAN: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether the officials who went to Canada and the United States of America to study the availability and range of prices of fertilisers in these countries have since submitted their report;

to Questions

- (b) if so, the details of the report;
- (c) whether it is a fact that there were losses in the past due to purchase of fertilisers without a study of the market trends;
- (d) if the answer to part (c) above be in the affirmative, whether Government have investigated the matter;
- (e) if so, what are the findings of the investigation; and
 - (f) the action taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SARDAR IQBAL SINGH): (a) Yes, Sir.

- (b) A statement indicating the major recommendations made by the Team is attached. (See below).
- (c) No, Sir. Fertilizers are imported against AID from the U. S. A. by floating tenders which are given wide publicity.
 - (d) to (f) Do not arise.

STATEMENT

- 1. Market Intelligence.—A continuous contact with production, consumption and exports etc. should be maintained. For this purpose I.S.M., Washington/London and our Embassies in Ottawa and Tokyo be asked to furnish reports on a regular basis.
- 2. Timing and Suitable Lots for Floating Tenders.—The tenders may normally be floated for delivery periods not exceeding 2 to 3 months. Shipment should be restricted to the minimum quantity during the domestic seasons in U. S. A./Canada and a minimum 3 months lead should be given for the commencement of delivery.
- 3. Terms and Conditions.—Terms and conditions of tender should not be subject to frequent changes and specifications for different types of fertilizers too, should be approved on long-term basis.

Efforts should be made to evolve ways and means for obtaining Urea in bulk, as the bagging costs are considerably high. Till then bagging specifications should be standardised, as changing of specifications frequently leads to increase in the price.